

In the High Court of Judicature, Bombay.

Thursday, the 9 day of February 1864.

SPECIAL APPEAL No. 938 or 1864.

Chimmiram wulud Gungaram
Marwadi of the Ahmednugur
District (Original Plaintiff)

Appellant

versus

Karayun wulud Vittobasett
Sonar of the Ahmednugur
District (Original Defendant)

Respondent

Rs. 200 - - -

The claim in the Original Suit was to obtain a decree confirming an attachment placed on a house by Chimmiram

In Appeal No. 141 of 1864 the Judge of the District of Ahmednugur at Ahmednugur confirmed the Decree of the Hon. J. Halliwell who had thrown out the Plaintiff's claim.

A Special Appeal was preferred in the High Court on the grounds that the decision of the District Judge is contrary to law in that he has improperly admitted in evidence copies of the depositions of witnesses given in a previous proceeding

proceeding the said witnesses being still alive
and that (2) the District judge erred in up-
holding a collusive sale by a son-in-law -
to his father-in-law -

The Court was firm. the decree
of the D^c. judge. costs on Appellant.

Spencer Forbes.

Warden

MEMORANDUM OF COSTS incurred in Special Appeal No. 938

of 186 4 against the decision of the Judge of the District of Ahmednagar and disposed of on the 9th February 1865 by Confirming the same with costs.

By THE APPELLANT—

IN THE DISTRICT.

In the Mooniffs Court (including V. Fee)	30	3	"		
In the Judges Court (including V. Fee)	24	4	"		
					54 7 "

IN THIS COURT.

Stamp for Memorandum of Special Appeal	16	"			
Stamps for copies of Decree and Judgment	3	"			
Stamp for Vukalutnama	2	"			
Stamp of an application to enter the name of the Appellant's heir		"			
Batta for Process and Postage	1	8	"		
Sectioner's Fee	1	3	6		
Vukeel's Fee	6	"			
					29 10 6

Rupees.... 84 2 6

By THE RESPONDENT—

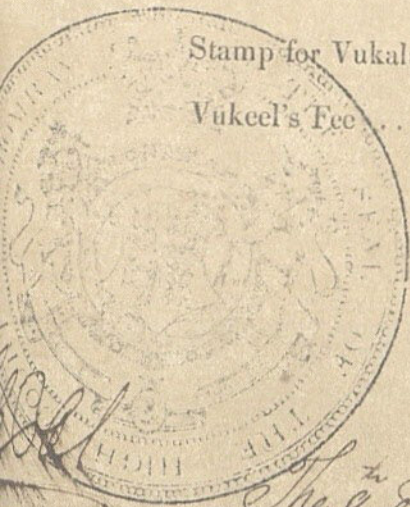
IN THE DISTRICT.

In the Mooniffs Court	7	8	"		
In the Judges Court	7	"			
					14 8 "

IN THIS COURT.

Stamp for Vukalutnama	2	"			
Vukeel's Fee	6	"			
					8 "

Rupees.... 22 8 "



J. D. West
 Seal of the District Court of Ahmednagar
 The 9th day of February 1865. Registrar